

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 07th August, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 62/2015 (CZ) (M.A.No.432/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
2.	Original Application No. 63/2015 (CZ) (M.A.No.433/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
3.	Original Application No. 64/2015 (CZ) (M.A.No.434/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
4.	Original Application No. 65/2015 (CZ)	Smt. Achana Chourasiya Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpayee, Adv. Ms. Ritu Pathak, Adv.	
5.	Original Application No. 66/2015 (CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant	
6.	Original Application No. 68/2015 (CZ)	Rohit Shrivastava and Ors. Vs Shri Ram Heights & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashanth Sthapak, Adv.	
FOR HEARING				
7.	(M.A.429/15), (M.A.430/15) in Original Application No. 21/2013(CZ)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshyam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nitesh Tripathi, Adv.	

8.	Original Application No. 38/2015 (CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv.	
9.	Original Application No. 134/2014 (M.A.No.358/15)	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R- 5&6 Mr. Om. Shankar Shrivastava, Adv.	

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